

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

STARRED QUESTION NO.466

TO BE ANSWERED ON THE 28TH MARCH, 2018

DIPLOMA ENGINEERS OF BRO

*466. SHRI KAUSHALENDRA KUMAR:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether Diploma Engineers in Border Roads Organisation (BRO) have not been granted pay scale of Rs.5000-150-8000 as per Fifth Central Pay Commission (CPC) report and if so, the details thereof and the reasons therefor;
- (b) whether as per 6th CPC report, the recommendations of 5th CPC report were misinterpreted by BRO even though the above pay scale was granted / provided to the Diploma Engineers notionally w.e.f. January 01, 1996; and
- (c) if so, the details thereof and the reasons for not providing the arrears to the Diploma Engineers w.e.f. January 01, 1996?

A N S W E R

MINISTER OF DEFENCE

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(SMT. NIRMALA SITHARAMAN)

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(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 466 FOR ANSWER ON 28.3.2018

(a) to (c): The Fifth Central Pay Commission (5th CPC) in Chapter 87 of its report made specific recommendations in respect of officers and staff of Border Roads Organisation (BRO). However, there was no specific recommendation for upgradation of pay scale for diploma holder engineers of BRO. All the specific recommendations made by 5th CPC in respect of BRO staff as accepted by the Government have already been implemented. The Sixth Central Pay Commission (6th CPC) recommended for upgradation and merger of the post of Overseer with promotional post of Superintendent (Buildings and Roads) Grade-II and grant of pre-revised scale of Rs.5000-8000 to the combined cadre retrospectively w.e.f. 1.1.1996 at least for the purpose of fixation of pay. Accordingly the benefit of notional fixation of pay in the pre-revised pay scale of Rs.5000-8000 w.e.f. 1.1.1996 and the actual benefit of arrears w.e.f. 1.1.2006 has been granted to the diploma holder engineers of BRO. There is therefore no question of any arrears being pending for payment to diploma holder engineers.
